

No. E.12018/01/2014-E&A
Food Safety and Standards Authority of India
Ministry of Health & Family Welfare
(Establishment Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

The 27th March, 2015

NOTICE

Subject: Invitation of applications for Preparation of panel of Technical Officers in the Food Safety and Standards Authority of India on contract basis - reg.

The Food Safety and Standards Authority of India (FSSAI) is an autonomous statutory Authority set up under the Food Safety and Standards Act, 2006 for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption.

2. Applications are invited from Indian nationals for preparing a panel of Technical Officers for engagement on contract basis as per requirement from time to time. The position of Technical Officers has All India transfer liability.

3. **Remuneration.** - Gross monthly emoluments of Rs. 34,450/- (approx.) shall be paid to the appointed persons. The payment shall be subject to deduction of TDS as applicable. The contractual employee shall not be exempted from taxation as per income tax laws of Government of India.

4. **Minimum educational qualifications.** - Master's Degree or equivalent from a recognised university or institution in the field of Chemistry/ Bio chemistry/ Food Technology/ Edible Oil Technology/ Microbiology/ Dairy Technology/ Agriculture Sciences/ Veterinary Science/ Bio-technology or any other subject related to food science.

Note-1: Candidates who have not acquired/will not acquire the educational qualification as on the closing date of receipt of application will not be eligible.

Note-2: As per the Ministry of Human Resource Development Notification No. 44 dated 01.03.1995 published in Gazette of India edition dated 08.04.1995, the Degree obtained through open Universities/ Distance Education Mode needs to be recognized by the Distance Education Council, IGNOU.

Note-3: All candidates will be required to produce the relevant Certificate in Original such as Mark sheets, Provisional Certificate, as proof of having acquired the minimum educational qualification etc. at the time of interaction failing which they would not be allowed to appear before the interview panel. It is the responsibility of


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the candidate to provide the certified copies in support of their claim proving any specific course equivalent to the degrees mentioned above.


5. **Age:** Maximum Age limit is 40 years. The crucial date for consideration is the date of interview.

6. The Candidates fulfilling the educational qualifications and experience, if any, may apply in prescribed format (Annexure-I) alongwith the supporting documents. The application form completed in all the aspects, is required to be received by the Assistant Director, Establishment Division, Food Safety and Standards Authority of India, FDA Bhawan, Kotla Road, New Delhi - 110 002 **on or before 30.04.2015.**

7. The applications received after the due date and/or without necessary documents or otherwise found incomplete will not be considered and will be summarily rejected. The applications without contact no. and e-mail id will be rejected summarily. The shortlisted candidates to be called for interview would be informed through e-mail/telephone well in advance. They are also requested to visit FSSAI's website (www.fssai.gov.in) for any updates.

8. The applicants found eligible shall be subjected to an interview process before they are declared successful and placed on the panel. The Panel shall remain valid for a period of one year and the candidates on the panel may be called upon to join the FSSAI at short notice depending on requirements from time to time.

9. The Food Authority reserves the right not to prepare any panel for any or all of the categories so advertised or to cancel the advertisement at any stage without assigning any reason.


(Deepak Pandey)
Assistant Director

Copy to- IEC Division for uploading in website.

Annexure-I

Last Date of receiving of completed application: 30th April 2015

Application for the post of.....on contract basis in FSSAI.

1. Name of the Post applied for.....

2. Name of Candidate (in Block Letters)

Latest coloured passport size photograph with white background.

3. Father's Name

4. Postal Address (in Block Letters)

Mobile No.										
e-mail										

5. Date of Birth

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Age(in years).....

6. Date of superannuation

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7. Gender (Please tick)

M		F	
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8. Community(Please tick)

SC		ST		OBC		UR	
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